

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00045/2019

IN

ORIGINAL APPLICATION NOs.170/00906/2016

DATED THIS THE 27th DAY OF SEPTEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Madana Kumar S,  
S/o Shivanna B,  
Aged about 39 years,  
Working as Driver,  
National Institute of Mental  
Health & Neuro Sciences (NIMHANS)  
Hosur Road, Bengaluru – 560 029

2. Nanda Kumar B,  
S/o Balakrishna B,  
Aged about 30 years,  
Working as Driver,  
National Institute of Mental  
Health & Neuro Sciences (NIMHANS)  
Hosur Road, Bengaluru – 560 029

3.. Nagendra,  
S/o Chikkanna  
Aged about 33 years,  
Working as Driver,  
National Institute of Mental  
Health & Neuro Sciences (NIMHANS)  
Hosur Road, Bengaluru – 560 029

4. V. Ramesha,  
S/o Vajrappa,  
Aged about 36 years,  
Working as Driver,  
National Institute of Mental  
Health & Neuro Sciences (NIMHANS)  
Hosur Road, Bengaluru– 560 029

...Petitioners

(By Advocate M/s Subbarao & Co.)

Vs.

1.Sri BN.Gangadhar,  
Director  
National Institute of Mental  
Health & Neuro Sciences (NIMHANS)  
Hosur Road, Bengaluru – 560 029

2.Sri K.Shekhar,  
Registrar,  
National Institute of Mental  
Health & Neuro Sciences (NIMHANS)  
Hosur Road, Bengaluru – 560 029

....Respondents

(By Shri K. Prabhakar Rao, Counsel )

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. It is submitted by Shri K. Prabhakar Rao , Learned counsel for the respondents that order of this Tribunal has been complied with. Therefore, Contempt Petition is dismissed, but with liberty. Notices are discharged. No order as to costs.

( CV. SANKAR)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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